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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. K. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/65/ (IB)/2017

NAME OF THE PETITIONER(S) : RELIANCE DYES & CHEMICAL CO.

NAME OF THE RESPONDENT(S) : SRI VISHNU ANNA MALAIYAR PAPER MILLS LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ORDER

No representation on behalf of both the parties. Put up on **05.07.2017 at 10.30 A.M.**


(S.Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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